

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-560(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

State Bank of India
v/s.
Value Appliances Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the parties, list this matter on 07.08.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)